

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 258 OF 2017 &
IA NOS. 631 & 632 OF 2017**

Dated: 24th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M/s Asian fine Cements Pvt. Ltd.

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Rampal (Rep.)

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Mr. J. Singh *Rep* for R-1

ORDER

I.A. No. 632 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

List the matter on **14.12.2017.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**